


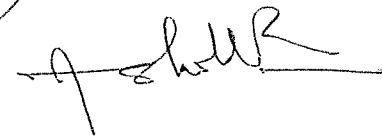
(8)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04.01.2019.

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : S. DHARANI & 2 ORS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 ORS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	JERIN ASHER For HARISHANKER MANI	Counsel for Respondent	
2.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel For Petitioners	

ORDER

Counsels for both the parties are present; prayed for time to make final submissions.

At request, time is enlarged. Put up on 10.01.2019 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk